

ITEM NO.1715

COURT NO.16

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 228-229/2025

PANNA SINGH

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

FOR ADMISSION

IA No. 193843/2025 - DELETING THE NAME OF PETITIONER/RESPONDENT

IA No. 6774/2025 - EXEMPTION FROM FILING O.T.

Date : 18-09-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE VIPUL M. PANCHOLI
[IN CHAMBER]

For Appellant(s) : Mr. Virender Kumar, Adv.
Ms. Tannu, Adv.
Mr. Anil Gaur, Adv.
Mr. R. C. Kaushik, AOR

For Respondent(s) : Ms. Ruchira Goel, AOR
Ms. Manju Jetley, AOR
Mr. Tarshith Bhardwaj, Adv.
Mr. Rudra Vikram Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

I.A. No. 193843/2025 stands allowed and respondent No. 03
stands deleted.

Office to list the matter before the regular Court.

(KANIKA TAYAL)
SENIOR PERSONAL ASSISTANT

(MANOJ KUMAR)
BRANCH OFFICER